

Time Bound

**OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KULLU, H.P. - 175 101**

No.D&SJ/KLU/E/Computer/AMC/(232)/05-  
Dated Kullu, the 12<sup>th</sup> February, 2020

938 to 941

To

All the Judicial Officers  
in this Division  
(except the Secretary, DLSA, Kullu  
and the JMJC, Kullu/ Banjar)

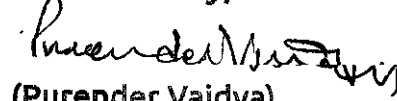
Subject:- Regarding Annual Maintenance Contract of Computer Hardware.

Sir,

With reference to this office letter of even number dated 21.12.2019, on the subject cited above, it is to say that Annual Maintenance Contract (AMC) of certain Computer Hardware and Peripherals of Judicial Courts stationed at Kullu and Manali has been made with M/s K.M. Digital Solution Co., Shishamati, Kullu, H.P. for a period of one year i.e. from 01.01.2020 to 31.12.2020, on usual terms and conditions. As such, all the computer hardware and peripherals covered under the AMC should be in working condition.

2. You are, therefore, requested to ensure that all the computer hardware and peripherals covered under the AMC are in working condition and send the report in this regard to this office by 20.02.2020 without fail, for taking further action.

Yours faithfully,

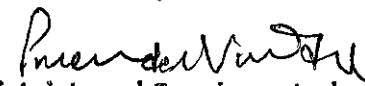
  
(Purender Vaidya)  
District and Sessions Judge  
Kullu, H.P. des

938 to 941

Endst. No.D&SJ/KLU/E/Computer/AMC/(232)/05-  
Copy forwarded for information and similar necessary action to :-

Dated:- 12.02.2020

1. The System Officer and Assistant Programmer, of this office.
2. M/s K.M. Digital Solution Co. Shishamati road, near Head Post Office, Dhalpur, Tehsil and District Kullu, H.P. - 175 101.

  
District and Sessions Judge  
Kullu, H.P. des